

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-302-2020**

Clarina Cardozo &amp; Ors.

... Petitioners

Vs

State of Goa &amp; Ors.

... Respondents

Shri C. Padgaonkar, Advocate for the Petitioners.

Shri V. Sardesai, Advocate for the Respondents No.1 to 6, 8 to 11.

Ms. A. Fernandes holding for Shri A.D. Bhobe, Advocate for the Respondent No.13.

**Coram : DAMA SESHADRI NAIDU, J.****Date : 14 December 2020****P.C. :**

Shri V. Sardesai, the learned advocate, enters appearance for the respondents no.1 to 6 & 8 to 11. Shri A.D. Bhobe, the learned advocate, enters appearance for the thirteenth respondent.

2. The Registry will verify whether any other respondents still remain to be served.

3. Post the matter on 18.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH